Mr. M. G. Von Nostitz, Director, South and South East Asia Division. Department of External Affairs.

After a detailed technical and commercial evaluation of different foreign offers, a decision ha_s been taken to induct Light Transport Aircraft offered by M/s. Dormer of Federal Republic of Germany to meet the requirements of civil and Defence users.

Appointment of general agencies by Statefed, Assam, for the Imports of Dais

2363. SHRI ROBIN KAKATI: Will the Minister of COMMERCE be pleased to state:

(a) whether Statefed, Assam unit, had appointed two general agencies to import Mossori and Matikalai Dal from foreign countries recently;

(b) if so, what are the names of the countries from where these are proposed to be imported and the price at source per quintal of Massori and Matikalai Dal;

(c) what price has been fixed per quintal for seling these imported dais in Assam; and

(d) what are the names of the parries who have been given the general agencies to import the above mentioned dais from the foreign countries on behalf of Assam Statefed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI-MATI RAM DULARI SINHA): (a) to (d) Information is being collected.

Probationary Officers Examination in State Bank of India

2364. SHRI CHANDAN K. BAGCHI: Will the Minister of FINANCE be pleas ed *to* state:

(a) whether it is a fact that the completion of three years of the five year in-legrattd M.Sc. course at Birla Institute of Technology and Science, Pillani is considered as equivalent to graduation for the purpose of appearing in the Probationary Officers Examination in the State Bank of India;

to Questions

(b) whether it has come to me notice of Government that at the Probationary Officers Examination in State Bank of Group 1979-80^ the Delhi Regional Board of the State Bank of India did not recognise the validity of such a candidate who completed three years of the five year integrated M.Sc. Course referred to above; and

(c) if so, what remedial action Government have taken for such candidates?

THE DEPUTY MINISTER IN THE MNISTRY OF FINANCE (SHRI JANA-RDHANA POOIARY): (a) to (c) The prescribed mi Jnum qualification for admission to the examination conducted by the Central Recruitment Board (SBI Group), Bombay for recruitment of Probationary Officers is a degree from a recognised university or any equivalent qualification recognised as such by the Government of India. Government have, however, not recognised, for the purpose-of recruitment under the Central Government, completion of three years of the five-years integrated M.Sc. course at Birla Institute of Technology and Science, Pilani, as equivalent to graduation. In view of the above, question of taking any remedial action does not arise.

Report of Tasik Force on the Activities of Export Promotion Councils

2365. SHRI BUOY KRISHNA HAN-DIQUE; Will the Minister of COMMERCE be pleased to refer to the answer to Unstarred Question 1325 given in the Rajya Sabha on the 10th May, 1983 and state:

(a) what is the number of reports of the task force appointed to investigate the functioning of the Export Promotion Councils which have so far been received by Government; and

(b) what ac'ion Government have taken on the recommendations made by the task force in these reports?